

action. Show Cause Notice has already been issued by the Collector of Central Excise, Bangalore while the matter is under the consideration of Collector of Central Excise, Calcutta.

Searches were also conducted in this group of cases in November, 1976 by the Income Tax authorities as well. Further inquiries are in progress.

Grades of R.P.F. Inspectors

3835. SHRI AHSAN JAFRI: Will the Minister of RAILWAYS be pleased to state:

(a) whether the grades of R.P.F. Inspectors has been reduced from three grades in total to two grades only i.e., 1st Grade and 2nd Grade;

(b) if so, whether the proportion of the above three grades have been decided, so far; and

(c) if not, what is the attitude of the Government?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) Yes.

(b) Prior to amalgamation of grades, the proportion in three grades of R.P.F. Inspectors was as follows:

Grade I	5 per cent.
Grade II	15 per cent.
Grade III	80 per cent.

Since the introduction of two grades, the proportion has not yet been decided.

(c) The question of the proportion of the grades is under consideration.

Shantilal Shah High Power Committee

3836. SHRI AHSAN JAFRI: Will the Minister of RAILWAYS be pleased to state:

(a) what are the recommendations of Shantilal Shah Higher Power Committee regarding housing facility,

welfare of railway employees and other amenities to be given to railway employees including R.P.F.;

(b) what action has been taken by the Government in that direction, so far; and

(c) if no action has been taken whether Government propose to implement the recommendations of S. S. High Power Committee?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) Shantilal H. Shah High Powered Committee was appointed to go into all aspects of the policing on the Railways, including the working of the Railway Protection Force. Other railway employees were not covered by the Committee. A statement of recommendations pertaining to housing, welfare and amenities in respect of R.P.F. is attached.

(b) All these recommendations had been considered by the Ministry of Railways and accepted for implementation except serial number 4 and 6 of the statement attached. Instructions for the implementation of these recommendations had also been issued to the Railways.

(c) Does not arise.

Statement

Housing, Welfare and Amenities

(1) An area should be set apart at the Headquarters of each Division for the construction of a regular "Reserve Lines" for the Railway Protection Force. These Lines should have their own parade and playgrounds and such ancillary buildings as may be required. (Recommendation No. 169)

(2) The Chief Security Officer should have a reserve line for his reserve at the Headquarters of each Zonal Railway (Recommendation No. 170).